

THE DEPUTY CHAIRMAN : Today, after a very long time we have got a Calling-Attention. I think everybody is in attention to start it.

RE. SUCCESSFUL LAUNCHING OF "PRITHVI"

SHRI JAGESH DESAI (Maharashtra) : Madam, only half a minute.

THE DEPUTY CHAIRMAN : Yes. . . . (Interruptions) . . . Just a minute. I have identified Mr. Desai. I will call you. I have called Mr. Desai.

SHRI JAGESH DESAI : The other day I referred to launching of "Prithvi," and we are very happy that the most sophisticated missile "Prithvi" has been successfully launched. So, we all must compliment and congratulate all the technicians and those defence personnel and scientists who have made this possible. The whole House should join in greeting them. That is what I wanted to say, Madam.

SHRI MURLIDHAR CHANDRAKANT BHANDARE (Maharashtra) : I associate. The whole House associates.

SHRI SIKANDER BAKHT : (Madhya Pradesh) : I associate with whatever Mr. Jagesh Desai has said on behalf of my party.

THE DEPUTY CHAIRMAN : The whole House associates and would like the Defence Minister to convey the sentiments of the House and congratulate everybody who is involved in it.

Shall we go ahead, now the "Prithvi" is over ?

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh) : Yesterday, Madam, you were in Chair. The entire House expressed its shock at three Harijan women being raped and murdered.

THE DEPUTY CHAIRMAN : That matter was raised yesterday. We cannot raise it again.

SHRI MOTURU HANUMANTHA RAO : We all pleaded for a statement by the Home Minister on that horrible incident. Has it been brought to his notice ?

THE DEPUTY CHAIRMAN : You have raised that issue yesterday.

SHRI MOTURU HANUMANTHA RAO : Will he be kind enough to issue a statement on that ?

THE DEPUTY CHAIRMAN : Mr. Hanumantha Rao, you are a very senior Member of this House. You know that once the matter has been raised. I allowed it to be raised because it was about women, Harijan women. They were raped, and it was a serious matter. The Parliamentary Affairs Minister was here. He said that they would find it out. I am sure, they would do it. . . . (Interruptions)

Now I have got other business. Yes, Mr. Fernandes. . . . (Interruptions)

No, we cannot raise it again and again. You know the procedure of the House that a matter which has been raised on the floor of the House once, should not be raised again the next day. Please, no.

Yes, Mr. Fernandes.

SHRI SHANKAR DAYAL SINGH (Bihar) : Madam, one minute.

THE DEPUTY CHAIRMAN : No. I have asked Mr. Fernandes to speak.

SHRI JOHN F. FERNANDES (Goa) : Madam, I stand up for the same matter which was raised by my colleague, Mr. Jagesh Desai.

उपसभापति : आप भी पृथ्वी के बारे कह रहे थे

SHRI JOHN F. FERNANDES : Yes. That is the matter. Madam .

THE DEPUTY CHAIRMAN : Okay.

SHRI JOHN F. FERNANDES : So, I wanted to congratulate and compliment our scientists. They have done a very good job.

THE DEPUTY CHAIRMAN : You were included in the House.

SHRI JOHN F. FERNANDES : despite opposition from some western powers, Madam. We have to congratulate them for that.

THE DEPUTY CHAIRMAN : Yes, yes, our congratulations should be clear and strong.

Now Calling Attention to a matter of urgent public importance.

SHRI SHANKAR DAYAL SINGH : No, Madam. One minute.

उपसभापति : आप "नो" से शुरू करते हैं ?

SHRI SHANKAR DAYAL SINGH : No, no, no. It is very necessary.

THE DEPUTY CHAIRMAN : Why do you start with a negative expression. You say, Yes."

श्री शंकर दयाल सिंह : उपसभापति महोदया 4 तारीख को इस सदन में मेरा एक प्रश्न था जिसमें हमने पटना उच्च न्यायालय में जजों के रिक्त पदों के बारे में सवाल पूछा था
(व्यवधान) ...

उपसभापति : वह भी कल उठा दिया गया था । I will not allow it. Yesterday you raised it.

श्री शंकर दयाल सिंह : उसमें कुमारमंगलम जी ने जवाब देते हुए कहा कि वहां के चीफ जस्टिस ने गवर्नर को पत्र लिखा कि उनकी जान को खतरा है जबकि चीफ जस्टिस ने इसको डिनाय किया है कि मैंने इस तरह का कोई पत्र नहीं लिखा है। मैडम, मैं चाहता हूं कि सदन में इस स्थिति को क्लियर किया जाना चाहिए । उपसभापति महोदया,

THE DEPUTY CHAIRMAN : I allowed it yesterday. It cannot be allowed now.

श्री शंकर दयाल सिंह : मंत्री महोदय ने सदन में कहा कि बिहार के चीफ जस्टिस ने गवर्नर को पत्र लिखा है जो कि बिहार के प्रशासन के बारे में और मुख्य मंत्री के बारे में है और टाइम्स आफ इंडिया में चीफ जस्टिस का और मुख्य मंत्री का खंडन आया है कि हमने कोई भी पत्र नहीं लिखा है। हमारी जान को खतरा नहीं है। तो मैं जानना चाहता हूं कि स्थिति क्या है और सच्चाई क्या है ? उपाध्यक्ष महोदया, अगर केन्द्र का मंत्री इस तरह से गलत जवाब देगा, गलत ब्यानी करेगा तो हम किसके पास रक्षा के लिए जाएंगे ... (व्यवधान) ... मैं तो अखबार को कोट कर रहा हूं।

SHRI SUBRAMANIAN SWAMY : How can a newspaper report be a basis ? The Minister has replied in Parliament.

THE DEPUTY CHAIRMAN : We are not taking it up. That matter is over.

SHRI SUBRAMANIAN SWAMY : Our source of information is what the Minister has told the House. (Interruptions)

THE DEPUTY CHAIRMAN : Now that matter is closed.

Now the Calling Attention. Shri Gurudas Das Gupta. (Interruptions)

Mr. Subramanian Swamy, please.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

The reported move for joint Indo-U.S. Naval exercises and the implications thereof for the security of the country

SHRI GURUDAS DAS GUPTA (West Bengal) : Madam, I call the attention of the Minister of Defence to the reported